179 Written Answers

the Centre. Government Railway Police provides escorts on Fast/Superfast, Mail/Express trains according to local conditions and requirements. Railway Protection Force also assist Government Railway Police in this task in time of need.

Anti-encroachment drive in Chandigarh

2286. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the number of persons affected by the recent anti-encroachment drive launched by the U. T. of Chandigarh;

(b) how many of them are covered by the offer of alternative sites, both residential and commercial; and

(c) what concrete steps have been taken to ensure that nobody makes an encroachment in the future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Seating up of a Bank Protection Force

2287. SHRIMATI BljJIOYA CHA-KRAVARTY: ' Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration at persent for setting up of a Bank Protection Force in view of the alarming number of bank dacoifies during the recent years; and

(b) if so, by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND' PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) It has been decideu to raise a force for the protection of Banks.

(b) It is likely to become operational within about a year.

Arrest of a French National alonff with a Chakma tribal

2288. SHRI SURESH KALMADI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that a French national wag, arrested from Korbak re-

fugee camp in South Tripura in mysterious circumstances alongwith a "— West Bengal based Chakma tribal;

(b) if so, what are the details thereof; and

(c) what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) to (c) One French national was arrested by the Government of Tripura in February, 1987 for entering the State without a valid permit. He was asked to leave India on 12th February, 1987.

Tangle for Kannaki temple

2289. SHRi R T. GOPALAN: SHRI M. VINCENT:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government are aware about the continuous tangle between the Kerala and Tamil Nadu Governments over the Kannaki temple situated on the border of Kerala and Tamil Nadu in Madurai District; and

(b) what action Government are taking to settle this matter on the basis of the original archaeological re-

\82

cords by which this temple falls in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) and (b) There is a divergence of views between Governments of Tamil Nadu and Kerala in regard to the location of Mangaladevi (Kannagi) temple. Both the State Governments have been advised to consider setting the matter through bilateral discussions.

Import by car by staff of Indian Missions abroad

2290. SHRI F, M. KHAN Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) the number of officers and staff who have imported car during 1985-86 from their previous assignments abroad with full description of the cars alongwith the details of customs duty paid in each case;

Xb) how much customs duty on such cars have been financed by them; and

(c) whether; any departmental inquiries were instituted against any IFS(A) or IFS(B) officials who were found to have paid a substantial amount towards customs duty; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) to (c) The required information is being collected. It will be laid before the House as soon as possible.

Non-payment of wages to textile workers in Bombay

2291. SHRIMATI RENUKA CHOUDHURY: SHRI MUKHTIAR SINGH MALIK:

Will the- Minister of TEXTILES be pleased to state:

(a) whether it is a fact that more than six thousand workers have been

thrown out of their jobs by certain textile mills in Bombay.

to Questions

(b) whether it i_s also a fact that more than one lakh textile workers are not being paid their wages in Bombay and the dues amounting to mo're than Rs. 28 crores are outstanding towards mill-owners; and

(c) if so, what steps are being! taken by Government to provide jobs to the affected workers and also for the payment of their wages?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (c) According to the report of the Committee set up by the Govt, of Maharashtra to assess the number of unemployed, strike affected workers of Bombay textile industry and the legal dues payable to them, the number of workers displaced for various reason_s has been estimated to be 51, 840.

According to this report, 37, 364 strike affected workers have yet to receive dues amounting to about Rs. 22. 46 crores. Particulars of dues in respect of those closed mills are not indicated in the 'report.

This report has -been presented to the Government of Maharashtra, who I are seized of the matter.

Intruders from Pakistan

2292u SHRI ASJHWANI KUMAR: SHRILAL K. ADVANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whethe'r Government's attention has been drawn to a report published in 'Sunday' of, December, 14. last to the effect that about 500 Sin-dhis who had fled from Pakistan last year due to' fear of life are being harassed by the ' police so much so that a five year old boy, Manoj was arrested for unlawful stay in India and is how required to report to the I police station every day; and